

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/30663/2026 BLAPL/10683/2026	ASHOK KUMAR MAHARANA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000434/2026
2	D-BLAPL/30665/2026 BLAPL/10684/2026	SAPAN KUMAR PANIGRAHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000434/2026
3	D-BLAPL/30674/2026 BLAPL/10685/2026	ABINASH POWAR @ ABHINASH POWAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	AMBADOLA /87 /2019 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU CT/0000053/2024
4	D-BLAPL/30686/2026 BLAPL/10686/2026	DEBADYUTI NANDA VS STATE OF ODISHA(VIG.)	PRATYUSHA NAIDU VS	BALASORE VIGILANCE /13 /2026 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000007/2026
5	D-BLAPL/30955/2026 BLAPL/10687/2026	GURUDEV KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /117 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000112/2026
6	D-BLAPL/30959/2026 BLAPL/10688/2026	KASHYAP TANDIA VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000038/2026
7	D-BLAPL/30963/2026 BLAPL/10689/2026	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	JYOTI PRAKASH PAL VS	/ /0 A.D.J.,KARANJIA(Mayurbhanj) 2(A)CC/0000003/2026
8	D-BLAPL/30541/2026 BLAPL/10690/2026	ARU @ ALOK KUMAR KHATUA @ ALOK KHATUA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BANARAPAL /231 /2023 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000014/2023
9	D-BLAPL/30964/2026 BLAPL/10691/2026	BIRENDRA SETHI @ TULU @ TULIA VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /418 /2025 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000054/2026
10	D-BLAPL/30649/2026 BLAPL/10692/2026	KISHORE KUMAR DAS VS STATE OF ODISHA	JAGADIP SAHOO VS	/ / J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/0000660/2026
11	D-BLAPL/30969/2026 BLAPL/10693/2026	NARESH PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHAJURIPADA /168 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0000872/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/30662/2026 BLAPL/10694/2026	KANHA@RABINARYAN SHI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /391 /2026 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu ST/0000055/2026
13	D-BLAPL/30678/2026 BLAPL/10695/2026	SWAYAMSU SATYAPRIYA SAMAL VS STATE OF ODISHA	ABHISHEK DASH VS	PAHALA /379 /2026 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001945/2026
14	D-BLAPL/30970/2026 BLAPL/10696/2026	PRAHALLADA BARIK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /375 /2026 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000695/2026
15	D-BLAPL/30698/2026 BLAPL/10697/2026	MAHATAB KHARSEL VS STATE OF ODISHA	BASANTA KUMAR DAS VS	TITILAGARH /37 /2011 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000122/2023
16	D-BLAPL/30723/2026 BLAPL/10698/2026	MONALISA BEHERA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JHARSUGUDA /118 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000009/2026
17	D-BLAPL/30783/2026 BLAPL/10699/2026	AMOD KARALI VS STATE OF ODISHA	RAMACHANDRA PANIGRAHY VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
18	D-BLAPL/30500/2026 BLAPL/10700/2026	DEBENDRA MAJHI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DORAGUDA PS /152 /2025 J.M.F.C.,KASHIPUR(Rayagada) GR/0000703/2025
19	D-BLAPL/30809/2026 BLAPL/10701/2026	MANGALU @ MANGULU MUKHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BHANJPUR /158 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000042/2026
20	D-BLAPL/30982/2026 BLAPL/10702/2026	KALIURI TIRUPATHI VS STATE OF ODISHA (EOW)	TANMAYA KUMAR MOHANTY VS	EOW,BHUBANESWAR /1 /2024 PRESIDING OFFICER, DESIGNATED CO CT/0000001/2024
21	D-BLAPL/30726/2026 BLAPL/10703/2026	MIKUN BEHERA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JHARSUGUDA /118 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000009/2026
22	D-BLAPL/30740/2026 BLAPL/10704/2026	SARBESWAR SRICHANDAN @ MANGU VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /259 /2025 2ND A.D.J,KHURDA(Khordha) TR/0000065/2025
23	D-BLAPL/30748/2026	KARAMAT ALI	PRAFULLA KUMAR KHATEI	PHULBANI SADAR /169 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

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	BLAPL/10705/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
24	D-BLAPL/30979/2026 BLAPL/10706/2026	KALUA BEHERA @ DIPU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	Spl/0000129/2026 BASELI SAHI PS /196 /2026 3RD ADDL. DISTRICT JUDGE,PURI(Puri)
25	D-BLAPL/30776/2026 BLAPL/10707/2026	SRIKANTA ROUTRAY @ SRIKANTA ROUTARAY VS STATE OF ODISHA	SABYASACHI MISHRA VS	ST/0000242/2026 KONARK /243 /2026 J.M.F.C.,KONARK(Puri)
26	D-BLAPL/30794/2026 BLAPL/10708/2026	DEBASISH PRADHAN @ MUNA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	GR/0000671/2026 RANPUR /305 /2026 SPECIAL JUDGE,NAYAGARH(Nayagarh)
27	D-BLAPL/31063/2026 BLAPL/10709/2026	SK. SAHID @ SEKH SAHID VS STATE OF ODISHA	SK. ZAFARULLA VS	Spl/0000083/2026 CHHENDIPADA /342 /2026 SPECIAL JUDGE,ANGUL(Anugul)
28	D-BLAPL/30988/2026 BLAPL/10710/2026	BHAKTARAM KUA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	Spl/0000037/2026 SUNDARGARH TOWN /210 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH
29	D-BLAPL/30990/2026 BLAPL/10711/2026	SANJAY SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /156 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal)
30	D-BLAPL/30797/2026 BLAPL/10712/2026	DEBIPRASAD SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	Spl/0000096/2025 BAGHAMARI /333 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kh)
31	D-BLAPL/30930/2026 BLAPL/10713/2026	MADHU @ MADHUSUDAN PANIGRAHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TR/0000192/2026 ITAMATI /227 /2026 SPECIAL JUDGE,NAYAGARH(Nayagarh)
32	D-BLAPL/30802/2026 BLAPL/10714/2026	NARAYAN JENA @ MITHUN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	Spl/0000058/2026 ORIENT /188 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda)
33	D-BLAPL/30805/2026 BLAPL/10715/2026	PARAO MAJHI @ MURMU @ PARAO MURMU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CT/0000699/2026 TIRING /31 /2026 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP
34	D-BLAPL/30807/2026 BLAPL/10716/2026	CHANDRAKANTA SAHU VS	RAJESH KUMAR MAHAPATRA VS	CT/0000293/2026 BHATILI /53 /2026 S.D.J.M.,BARGARH(Bargarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

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35	D-BLAPL/30811/2026 BLAPL/10717/2026	STATE OF ODISHA BALMIKI GOUDA VS	JYOTIRMAYA SAHOO VS	CT/0000301/2026 SHERAGADA /81 /2026 J.M.F.C., SERAGARA(Ganjam) GR/0000094/2026
36	D-BLAPL/30991/2026 BLAPL/10718/2026	STATE OF ODISHA CHANDRAKANTA TANDI VS	SUBODH KUMAR MOHANTY VS	BOLANGIR TOWN /413 /2026 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000025/2026
37	D-BLAPL/30812/2026 BLAPL/10719/2026	STATE OF ODISHA LILABANTA MALLIK VS	MANORANJAN PADHY VS	BALLIGUDA /226 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000180/2026
38	D-BLAPL/30813/2026 BLAPL/10720/2026	STATE OF ODISHA JADABA BEHERA @ YADABA BEHERA VS	TARA PRASAD MOHAPATRA VS	/ /0 SPECIAL JUDGE,PATNAGARH(Balangir) 2(A)CC/0000006/2026
39	D-BLAPL/30389/2026 BLAPL/10721/2026	STATE OF ODISHA TAPAN TIMAKA VS	BUDHIRAM DAS VS	K.SINGHPUR /69 /2026 A.D.J.,RAYAGADA(Rayagada) CT/0000057/2026
40	D-BLAPL/30821/2026 BLAPL/10722/2026	STATE OF ODISHA RAHUL ROUT @ RAMULU VS	BIJAY KUMAR BEHERA VS	JAGATSINGPUR /652 /2026 S.D.J.M.,JAGATSINGHPUR(Jagatsinghpur) GR/0001438/2026
41	D-BLAPL/30837/2026 BLAPL/10723/2026	STATE OF ODISHA B.TUKUNA VS	DIBYA JYOTI SAHOO VS	/ / SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000030/2026
42	D-BLAPL/30843/2026 BLAPL/10724/2026	STATE OF ODISHA SUNGURU @ ANIL NAIK VS	CHIRANJIB ROUT VS	TALCHER TOWN /536 /2026 A.D.J.,TALCHER(Anugul) CT/0000130/2026
43	D-BLAPL/30846/2026 BLAPL/10725/2026	STATE OF ODISHA DAMODAR SAHOO VS	SANJIB KUMAR BHANJADEO VS	NUAGAON /191 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh) GR/0000926/2026
44	D-BLAPL/30996/2026 BLAPL/10726/2026	STATE OF ODISHA BUNA KANHAR VS	DEVASHIS PANDA VS	PHULBANI SADAR /7 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000008/2025
45	D-BLAPL/30998/2026 BLAPL/10727/2026	STATE OF ODISHA RAKIBUL LOSKAR VS	RAMESH CHANDRA MAHARANA VS	SPL.TASK FORCE /32 /2021 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000415/2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

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46	D-BLAPL/30699/2026 BLAPL/10728/2026	RAGHU MUDULI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /377 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000105/2024
47	D-BLAPL/31000/2026 BLAPL/10729/2026	MURALIDHAR BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /109 /2026 A.D.J.,TALCHER(Anugul) CT/0000131/2026
48	D-BLAPL/30680/2026 BLAPL/10730/2026	IPSITA PANIGRAHI VS STATE OF ODISHA	DEVASHIS PANDA VS	INDUSTRIAL ESTATE PS /163 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000106/2026
49	D-BLAPL/31003/2026 BLAPL/10731/2026	SK. SAMIRUDDIN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	TIHIDI /197 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001190/2025
50	D-BLAPL/31004/2026 BLAPL/10732/2026	KASI @ KASHIMUDDIN KHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	TIHIDI /197 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001190/2025
51	D-BLAPL/30885/2026 BLAPL/10733/2026	SUJIT KUMAR RAULA VS STATE OF ODISHA	CHITTA RANJAN KANUNGO VS	CHOUDWAR /35 /2026 J.M.F.C.,TANGI(Cuttack) GR/0000073/2026
52	D-BLAPL/31005/2026 BLAPL/10734/2026	NANDA KISHORE JENA VS STATE OF ODISHA	SK. ZAFARULLA VS	DHUSURI /310 /2022 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000025/2023
53	D-BLAPL/30992/2026 BLAPL/10735/2026	DHRUBA MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /156 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000297/2026
54	D-BLAPL/30848/2026 BLAPL/10736/2026	DHIRA @ BABLU @ PRAFULLA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /286 /2025 A.D.J.,TALCHER(Anugul) CT/0000010/2026
55	D-BLAPL/30854/2026 BLAPL/10737/2026	SUSHIL @ KHEDU BARIHA @ SUSHIL BARIHA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	LARAMBA /152 /2026 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000884/2026
56	D-BLAPL/30880/2026 BLAPL/10738/2026	DINESH KUMAR PAIKARAY @ DINESH PAIKARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /417 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000186/2026
57	D-BLAPL/31012/2026	BIJAY SAHOO @ BIJAYA SAHOO @ TIMA	AMLAN SHAKTI PAUL	NAYAPALLI P.S. /242 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10739/2026	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE
58	D-BLAPL/30881/2026 BLAPL/10740/2026	BIMAL KALINDI VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	TR/0000254/2026 CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0002546/2025
59	D-BLAPL/30887/2026 BLAPL/10741/2026	JEPHATH MANDAL VS STATE OF ODISHA	RAJENDRA BHUYAN VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPI Spl/0000097/2026
60	D-BLAPL/30892/2026 BLAPL/10742/2026	K.MOHIT @ MOHIT VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SESHKHAL /13 /2026 A.D.J.,RAYAGADA(Rayagada) CT/0000045/2026
61	D-BLAPL/24586/2026 BLAPL/10743/2026	SURENDRA KUMAR NAIK VS STATE OF ODISHA	M. BALAJI RAO VS	BOIPARIGUDA /141 /2026 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000604/2026
62	D-BLAPL/30895/2026 BLAPL/10744/2026	K.LOKESH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SESHKHAL /13 /2026 A.D.J.,RAYAGADA(Rayagada) CT/0000045/2026
63	D-BLAPL/30842/2026 BLAPL/10745/2026	GOPAL SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor
64	D-BLAPL/25900/2026 BLAPL/10746/2026	BABUNI SWAIN VS STATE OF ODISHA	SANJIT MISHRA VS	TR/0000187/2026 ASTARANGA /75 /2026 SPECIAL JUDGE (POCSO), PURI(Puri)
65	D-BLAPL/30894/2026 BLAPL/10747/2026	A. NABIN VS STATE OF ODISHA	SARADA PRASAD DASH VS	TR/0000051/2026 ASKA /422 /2026 J.M.F.C.,ASKA(Ganjam)
66	D-BLAPL/30909/2026 BLAPL/10748/2026	SUDHANSU NAG @ BUTHI BABU VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	GR/0001320/2026 BARGARH /462 /2026 DIST.AND SESSIONS JUDGE,BARGARH
67	D-BLAPL/30911/2026 BLAPL/10749/2026	P.RAMULU RAO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	CT/0000122/2026 BADAGODA P.S. /419 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha)
68	D-BLAPL/31030/2026 BLAPL/10750/2026	PARESH CHANDRA PRADHAN VS	KULDEEP MOHANTY VS	CT/0000811/2025 JARAPADA /347 /2026 SPECIAL JUDGE,ANGUL(Anugul)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-BLAPL/30917/2026 BLAPL/10751/2026	STATE OF ODISHA CHANDAN NAYAK@CHANDAN NAIK VS	SANTOSH KUMAR MAHANTY VS	Spl/0000036/2026 BUGUDA /158 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000132/2025
70	D-BLAPL/30707/2026 BLAPL/10752/2026	STATE OF ODISHA MANINDRA BISWAS VS	MANGU NANDY VS	KALIMELA /22 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangir)
71	D-BLAPL/26891/2026 BLAPL/10753/2026	STATE OF ODISHA BHISMA SUNA VS	SUBODH KUMAR MOHANTY VS	Spl/0000025/2025 LATHOR /171 /2024 SPECIAL JUDGE,PATNAGARH(Balangir)
72	D-BLAPL/28640/2026 BLAPL/10754/2026	STATE OF ODISHA SOUMYA RANJAN ROUT VS	DIPTI RANJAN BHOKTA VS	Spl/0000027/2024 SEMILLIGUDA /123 /2026 SPECIAL JUDGE,KORAPUT(Koraput)
73	D-BLAPL/31418/2026 BLAPL/10755/2026	STATE OF ODISHA SURAT @ SURATHA MEHER @ BUTHI VS	SK. ZAFARULLA VS	TR/0000080/2026 JAGDALPUR /53 /2026 A.D.J.,PADAMPUR(Bargarh)
74	D-BLAPL/29316/2026 BLAPL/10756/2026	STATE OF ODISHA AJAY NAIK@AJAYA NAIK VS	RAKESH KUMAR DAS VS	Spl/0000017/2026 / /0 SPECIAL JUDGE,DEOGARH(Debagarh)
75	D-BLAPL/29571/2026 BLAPL/10757/2026	STATE OF ODISHA JASOBANTA BEHERA VS	BIBHUTI RANJAN MOHANTY VS	Spl/0000035/2026 BOUDH /381 /2024 SPECIAL JUDGE,BAUDH(Baudh)
76	D-BLAPL/31142/2026 BLAPL/10758/2026	STATE OF ODISHA S.K. SAKIM ALI VS	AMITAV TRIPATHY VS	Spl/0000092/2024 RANPUR /305 /2026 SPECIAL JUDGE,NAYAGARH(Nayagarh)
77	D-BLAPL/30185/2026 BLAPL/10759/2026	STATE OF ODISHA ENAYAT QUADRI VS	SAPAN KUMAR LENKA VS	Spl/0000083/2026 CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHADRAK(Bhadrak)
78	D-CMAPL/43792/2026 CMAPL/145/2026	STATE OF ODISHA KRUSHNA CHANDRA JENA VS	SIDDHARTH SAHU VS	GR/0001628/2026 / / ()
79	D-CMP/47063/2026 CMP/1755/2026	NIRANJAN PANI PUSPA KUMARI MOHAPATRA VS GOLAPI GOUDA	PRASANNA KUMAR MISHRA VS	// // S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Rajnagar) CS/0000002/2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CMP/47530/2026 CMP/1756/2026	SUNITA DAS VS MURAJA DAS @ JENA	SWARUP KUMAR PATNAIK VS	// ADDL CIVIL JUDGE(SD), BARIPADA(Ma CS/0000439/2014
81	D-CMP/48125/2026 CMP/1757/2026	ANIL KUMAR SINGH VS PUSPA @ PUSPASHREE KUMARI DEBI	SANTOSH KUMAR SAMANTARAY VS	// DISTRICT & SESSIONS JUDGE, BHAWA RFA/0000007/2026
82	D-CMP/47314/2026 CMP/1758/2026	ANJALI PANDA VS RAMESH CH. PANDA	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CMA/0000193/2024
83	D-CMP/45681/2026 CMP/1759/2026	PRABHASINI BARIK VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED, MUMBAI	SWAGAT KUMAR SAHU VS	// SR CIVIL JUDGE (COMMERCIAL COUR CS/0000213/2026
84	D-CMP/47379/2026 CMP/1760/2026	GOVINDA CHANDRA SAHOO VS CHAIRMAN KEONJHARGARH MUNICIPALITY,KEONJHAR	AJODHYA RANJAN DASH VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujha CS/0000181/2026
85	D-CMP/45449/2026 CMP/1761/2026	SARATHI SUNDARAY VS KUMUDINI PRADHAN	ACHYUTANANDA PATTANAIAK VS	// CIVIL JUDGE (SD),BANAPUR(Khordha) CS/0000021/2016
86	D-CMP/47517/2026 CMP/1762/2026	PRAMOD KUMAR DALAI VS PRATAP KUMAR DALAI	ISRIL KHAN VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttac CS/0000048/2020
87	D-CMP/47305/2026 CMP/1763/2026	BHAGATRAM PUJARI VS BALARAM NAYAK	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),JEYPORE(Koraput) CS/0000011/2016
88	D-CMP/47639/2026 CMP/1764/2026	DILLIP KUMAR MALLICK VS LACHHAMAN MALLICK	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) IA/0000163/2026
89	D-CONTC/47542/2026 CONTC/7063/2026	SURENDRA DEHURI VS ANU GARG, IAS, ADDL. CHIEF SECRETARY TO GOVT. OF ODISHA	ADV. VS	// () //
90	D-CONTC/47588/2026 CONTC/7064/2026	SUJATA HOTA VS ASWATHY S., IAS	ADV. VS	// () //
91	D-CONTC/47592/2026	MAMATA NAYAK	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/7065/2026	VS	VS	0
		ASWATHY S., IAS		//
92	D-CONTC/47629/2026	DHANANJAYA PANDA	JNANESH MOHANTY	//
	CONTC/7066/2026	VS	VS	0
		ER.DILLIP KUMAR ROUT, ENGINEER IN CHIEF, DEPARTMENT OF WATER RESOURCES, BHUBANESWAR		//
93	D-CONTC/47659/2026	SUJITPRAVA PATTANAIK	ANUP KUMAR PATTNAIK	//
	CONTC/7067/2026	VS	VS	0
		HEMANT SHARMA, ADDL. CHIEF SECRETARY, HOME DEPT., BHUBANESWAR		//
94	D-CONTC/47786/2026	CHINMOY KUMAR MANDAL	ADV.	//
	CONTC/7068/2026	VS	VS	0
		RAJESH PRABHAKAR PATIL, IAS		//
95	D-CONTC/47580/2026	NANDITA RAY	ADV.	//
	CONTC/7069/2026	VS	VS	0
		ASWATHY S., IAS		//
96	D-CONTC/47890/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, BUDHABAHAL	PRADIPTA KUMAR PATTANAYAK	//
	CONTC/7070/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, I.A.S		//
97	D-CONTC/47892/2026	TUSHAR KANTI DAS	ADV.	//
	CONTC/7071/2026	VS	VS	0
		LAXMI TIRIA, ADDL. TAHASILDAR, BHUBANESWAR		//
98	D-CONTC/47925/2026	MOHAN CHARAN SAHOO	ADV.	//
	CONTC/7072/2026	VS	VS	0
		N.B.S. RAJPUT, IAS		//
99	D-CONTC/47928/2026	SUDARSAN MAKAP	ADV.	//
	CONTC/7073/2026	VS	VS	0
		ARINDAM DAKUA, IAS		//
100	D-CONTC/48019/2026	DR. BIJAY KUMAR PARIDA	ADV.	//
	CONTC/7074/2026	VS	VS	0
		NIYATI PATTNAIK, IAS, DIRECTOR, HIGHER SECONDARY EDUCATION, BHUBANESWAR		//
101	D-CONTC/48099/2026	SAGARIKA SETHI	NIRANJAN PANDA	//
	CONTC/7075/2026	VS	VS	0
		MINATI JAGDEV,BLOCK DEVELOPMENT OFFICER, BINJHARPUR		//
102	D-CONTC/48101/2026	DEBENDRA KUMAR PANDA	ADV	//
	CONTC/7076/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/48102/2026 CONTC/7077/2026	BIRENDRA KARKARA,OAS, DIRECTOR OF SECONDARY EDUCATION, BHUBANESWAR MANOJ KUMAR DHIR VS NIYATI PATTNAIK,IAS, DIRECTOR HIGHER SECONDARY EDUCATION ODISHA	ADV VS	// // 0 //
104	D-CONTC/47583/2026 CONTC/7078/2026	SUDHANSU SEKHAR DAS VS SIDDHARTHA GOURAB PARIDA, ADDL. TAHASILDAR, BHUBANESWAR	BISHNU PRASAD SARANGI VS	// 0 //
105	D-CONTC/47873/2026 CONTC/7079/2026	TIRTHA BISWAL VS KALI PRASANNA MOHAPATRA, IAS	ADV. VS	// 0 //
106	D-CONTC/47954/2026 CONTC/7080/2026	M.RAMBABU DORA VS SUSHANT KUMAR PANDA, O.A.S., M.D., ASKA COOPERATIVE SUGAR INDUSTRIES LTD., GANJAM	ADV. VS	// 0 //
107	D-CONTC/47986/2026 CONTC/7081/2026	SUBASH CHANDRA TRIPATHY VS MADHUSMITA GIRI, B.E.O. BASUDEVPUR	ADV. VS	// 0 //
108	D-CONTC/48105/2026 CONTC/7082/2026	CHINTAMANI PADHAN VS BALAMUKUNDA BHUYAN, DIRECTOR ELEMENTARY EDUCATION, ODISHA	ADV VS	// 0 //
109	D-CONTC/45716/2026 CONTC/7083/2026	RAKESH SANDHA VS ASWATHY S, IAS	ADV. VS	// 0 //
110	D-CONTC/39149/2026 CONTC/7084/2026	SK. ALLAUDDIN VS TAPAS RANJAN DEHURY, SUB COLLECTOR AND S.D.M, JAJPUR	SHIVSANKAR MOHANTY VS	// 0 //
111	D-CONTC/47312/2026 CONTC/7085/2026	BABRUBAHAN MOHAPATRA VS JAYANT KUMAR JAYASINGH, TAHASILDAR,BHUBANESWAR	SOURAV SUMAN BHUYAN VS	// 0 //
112	D-CRLA/30870/2026 CRLA/968/2026	RUDRA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /651 /2026 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000019/2016
113	D-CRLA/30869/2026 CRLA/969/2026	BANTY @ DEEPAK SAMAL @ DIPAK SAMAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CUTTACK SADAR /514 /2023 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000150/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLA/29934/2026 CRLA/970/2026	SANDA PANGI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	DAMANJODI /37 /2022 A.D.J.,KORAPUT(Koraput) TR/0000111/2022
115	D-CRLMC/31053/2026 CRLMC/3771/2026	LANDA@KRUSHNA CHANDRA DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (KODALA) /5 /2017 A.D.J.,KODALA(Ganjam) ST/0000067/2020
116	D-CRLMC/33680/2025 CRLMC/3772/2026	NIHAR RANJAN DAS @ BUNTY @ NIHAR RANJAN DEHURY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SUKINDA /60 /2019 GRAM NYAYADHIKARI CUM J.M.F.C.,S CT/0000296/2019
117	D-CRLMC/30512/2026 CRLMC/3773/2026	BISWANATHA PRADHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DIGAPAHANDI /33 /2020 ADDL C.J.M.,BERHAMPUR(Ganjam) ST/0000061/2022
118	D-CRLMC/31048/2026 CRLMC/3774/2026	ASHOK TOIKA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHANDILI /201 /2024 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000030/2024
119	D-CRLMC/30899/2026 CRLMC/3775/2026	SABITA SWAIN@SABITA JENA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	SUNABEDA /2 /2024 JMFC, SEMILIGUDA(Koraput) GR/0000002/2024
120	D-CRLMC/30983/2026 CRLMC/3776/2026	SONU SUMAN SAHU VS STATE OF ODISHA	PRADEEPTA KUMAR SWAIN VS	TOMANDO /10 /2016 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000337/2016
121	D-CRLMC/29902/2026 CRLMC/3777/2026	TARUN KUMAR DASH VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	MAHILA P.S.(BBSR) /148 /2008 J.M.F.C.,BHUBANESWAR(Khordha) GR/0003632/2008
122	D-CRLMC/31038/2026 CRLMC/3778/2026	RAJANI KANTA MOHAPATRA @ RAJANI KANT MAHAPATRO VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	JEYPORE VIGILANCE /29 /2010 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000029/2010
123	D-CRLMC/31138/2026 CRLMC/3779/2026	KHAM DAS VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	LAKHANA /67 /2019 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000445/2019
124	D-CRLMC/31177/2026 CRLMC/3780/2026	SAKTI BEDENTA DASH VS STATE OF ODISHA	SHIBASHISH MISRA VS	ANGUL TOWN /709 /2019 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001760/2019
125	D-CRLMC/31073/2026	JHILI KUMARI DASH	GYANA RANJAN SETHI	CYBER CRIME AND ECONOMIC OFFEN

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3781/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BERHAMPUR(Ganjam) GR/0002006/2025
126	D-CRLMC/30766/2026 CRLMC/3782/2026	RUKSANA BEGAM VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	JATNI P.S. /355 /2016 DISTRICT & SESIONS JUDGE,BHUBANE CT/0000187/2018
127	D-CRLMC/31058/2026 CRLMC/3783/2026	PRASANTA @ BASANT KUMAR BEHERA VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /53 /2010 S.D.J.M.,JAJPUR(Jajapur) GR/0000386/2010
128	D-CRLMC/31491/2026 CRLMC/3784/2026	RASID SA VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack) CRA/0000035/2026
129	D-CRLMC/40327/2025 CRLMC/3785/2026	SUBRAT RANJAN TRIPATHY VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha) Crp/0000134/2024
130	D-CRLMC/31446/2026 CRLMC/3786/2026	SHANKAR@ KISHAN MOHARANA VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	LALBAG /365 /2026 EXECUTIVE MAGISTRATE,CUTTACK(C CRMC/0001333/2026
131	D-CRLMC/30476/2026 CRLMC/3787/2026	SHEIKH IFTEKHAR HUSSAIN VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	KHANDAGIRI P.S. /609 /2021 J.M.F.C.,BHUBANESWAR(Khordha) CMC/0000645/2021
132	D-CRLMC/30921/2026 CRLMC/3788/2026	BAIRAGI NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	BANARAPAL /264 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000575/2025
133	D-CRLMC/28961/2026 CRLMC/3789/2026	MANOJ GOCHHAYAT VS STATE OF ODISHA	SEJAL NAYAK VS	RENGALI DAM SITE /85 /2022 J.M.F.C.,TALCHER(Anugul) GR/0001143/2022
134	D-CRLMP/30298/2026 CRLMP/1714/2026	TANMAY DUTTA VS STATE OF ODISHA	TAPAN MISHRA VS	/ /0 ()
135	D-CRLMP/30952/2026 CRLMP/1715/2026	SUVENDRA PARIDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	/ /0 ()
136	D-CRLMP/30862/2026 CRLMP/1716/2026	RANJAN KUMAR KAR VS	SARAT KUMAR JENA VS	/ /0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMP/28859/2026 CRLMP/1717/2026	STATE OF ODISHA PRAVA RANJAN MISHRA VS SUPERINTENDENT OF POLICE, GANJAM	SIDHARTHA MISHRA VS	// KABISURYANAGAR /88 /2023 ()
138	D-CRLMP/30725/2026 CRLMP/1718/2026	BISMAINI PATRA @ BISMAINI SWAIN VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// BALIKUDA /216 /2026 ()
139	D-CRLMP/30852/2026 CRLMP/1719/2026	SAYED MOHAMMED HABIB VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// DHAMNAGAR /252 /2026 ()
140	D-CRLMP/29373/2026 CRLMP/1720/2026	RINA BHOI VS STATE OF ODISHA	SEVATI SOREN VS	// RAMACHANDI /59 /2026 ()
141	D-CRLMP/30622/2026 CRLMP/1721/2026	KABITA JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// / 0 JUDGE, FAMILY COURT, JAJPUR(Jajapur Crp/0000020/2025
142	D-CRLMP/30984/2026 CRLMP/1722/2026	BHAGYALAXMI ACHARYA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// / 0 ()
143	D-CRLMP/30999/2026 CRLMP/1723/2026	DILLIP BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// BALUGAON P.S. /419 /2026 ()
144	D-CRLMP/30926/2026 CRLMP/1724/2026	ASISH VIDYARTHY VS STATE OF ODISHA	BIDYADHAR MANSING VS	// / 0 ()
145	D-CRLREV/30082/2026 CRLREV/786/2026	UMAPADA SARANGI VS STATE OF ODISHA(VIG.)	SOUBHAGYA KUMAR DASH VS	// SAMBALPUR VIGILANCE /11 /2015 SPL.JUDGE (VIG), SUNDERGARH(Sundargarh) CT/0000014/2017
146	D-CRLREV/7127/2026 CRLREV/787/2026	BIRENDRA KUMAR PRASAD VS STATE OF ODISHA	DHWANIT MISHRA VS	// / 0 2ND A.D.J.,ROURKELA(Sundargarh) CRA/0000015/2023
147	D-FAO/44361/2026 FAO/1014/2026	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., SUNDARGARH VS SEEMA SHREE RAY	RIMJHIMBALA PATI VS	// ADM COMNR.FOR WORKMEN COMPEN EC/0000024/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-FAO/45316/2026 FAO/1015/2026	M. C. OF CHATURBHUJA LAKHOTIA, DAYANANDA ANGLO VEDIC MULTIPURPOSE HRA VS STATE OF ODISHA	PRADSEPTOKUMAR SAHAI VS	// STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000818/2015
149	D-JCRLA/31638/2026 JCRLA/260/2026	KANHU KISKU VS STATE OF ODISHA	ADV. VS	SULIAPADA /39 /2025 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000057/2025
150	D-JCRLA/31641/2026 JCRLA/261/2026	MUNA ANSARI VS STATE OF ODISHA	ADV. VS	//0 SPECIAL JUDGE,SPECIAL COURT,CUTTACK 2(A)CC/0000037/2022
151	D-JCRLA/31646/2026 JCRLA/262/2026	GURUNATH GOUDA VS STATE OF ODISHA	ADV. VS	KASHIPUR /30 /2024 A.D.J.,RAYAGADA(Rayagada) CT/0000030/2024
152	D-LAA/21817/2026 LAA/172/2026	DEPUTY CHIEF ENGINEER (CONSTRUCTION), EAST COAST RAILWAY, SAMBALPUR VS NABA KISHORE DASH	 VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000232/2022
153	D-LAA/46929/2026 LAA/173/2026	STATE OF ODISHA VS KOIKILA BEHERA	SABITA RANJAN PATTNAIK,A.G.A VS	// CIVIL JUDGE (SD),PURI(Puri) LA/0000171/2007
154	D-MACA/46807/2026 MACA/1000/2026	THE BRANCH MANAGER, CHOLAMANDALAM MS GENERAL INSURANCE COMPANY VS DUTIKA BISI	ADAMITI, RANKELA VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000002/2026
155	D-MACA/47593/2026 MACA/1001/2026	CHAKRADHAR NAYAK VS RAGHUNATH BEHERA	BISHNU BRATA SINGH VS	// 3RD M.A.C.T.,BALASORE(Baleshwar) Mac/0000196/2021
156	D-MACA/44988/2026 MACA/1002/2026	BABULI MAHARANA VS BHRAMARBAR SAHU	AMIT PRASAD BOSE VS	// IV MACT,PURI(Puri) Mac/0000009/2017
157	D-MACA/46806/2026 MACA/997/2026	THE DIVISIONAL MANAGER, M/S. UNITED INDIA INSURANCE CO.LTD., CUTTACK VS AHALYA JENA	PRAKASH KUMAR MOHANTY VS	// 3RD M.A.C.T.,JAJPUR(Jajapur) Mac/0000166/2019
158	D-MACA/46932/2026 MACA/998/2026	MANOJ KUMAR RAO VS RUNI PRADHAN	SANJIT MISHRA VS	// 2ND M.A.C.T.(SD),BERHAMPUR(Ganjam) Mac/0000139/2022
159	D-MACA/46552/2026	NATIONAL INSURANCE CO.LTD.,KORAPUT	PRASANTA KUMAR MAHALI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/999/2026	VS PALARAITHU GANESH DAS	VS	1ST M.A.C.T,KORAPUT(Koraput) Mac/0000013/2023
160	D-MATA/42271/2026 MATA/345/2026	MAMINA SAHOO VS PITAMBAR MOHANTY @ ALOK	SANJIT MISHRA VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000129/2025
161	D-OTAPL/45432/2026 OTAPL/23/2026	PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR VS M/S.JINDAL STAINLESS LIMITED, JAJPUR	UMESH CHANDRA SAHOO (JR. S.C.) VS	// () //
162	D-OTAPL/45422/2026 OTAPL/24/2026	PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE , BHUBANESWAR VS M/S. JINDAL STAINLESS LIMITED,JAJPUR	UMESH CHANDRA SAHOOC (JR. S.C.) VS	// () //
163	D-RSA/18492/2026 RSA/518/2026	DWIJABAR SAHOO VS STATE OF ODISHA	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// A.D.J.,NIMAPARA(Puri) RFA/0000018/2024
164	D-RSA/16645/2026 RSA/519/2026	AJAYA KUMAR BOITA VS COLLECTOR, ANGUL	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// A.D.J.,TALCHER(Anugul) RFA/0000005/2019
165	D-TRP(C)/47540/2026 TRP(C)/321/2026	RASMITA BARIK VS VIKASH KHANDUAL	UMAKANTA BARIK VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000171/2026
166	D-TRP(C)/47607/2026 TRP(C)/322/2026	ARCHANA BEHERA VS SANGRAM KISHORE NAIK	RAMANI KANTA PATTANAIAK VS	// CIVIL JUDGE (SD),TALCHER(Anugul) Mat/0000062/2025
167	D-TRP(C)/47636/2026 TRP(C)/323/2026	SARITA SAHU VS SUBHAKANTA BEHERA	SATYAJIT MOHAPATRA VS	// JUDGE FAMILY COURT,BALASORE(Bal GMC/0000099/2026
168	D-TRPCRL/29601/2026 TRPCRL/84/2026	NISIKANTA MUDULI VS SRADHANJALI SAHOO	MAMATA MISHRA VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) CMC/0001797/2025
169	D-WA/37650/2026 WA/1375/2026	STATE OF ODISHA VS AVIMANYU PANI	SASWAT DAS,A.G.A VS	// () //
170	D-WA/37712/2026 WA/1376/2026	STATE OF ODISHA VS	SASWAT DAS,AGA VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WA/37640/2026 WA/1377/2026	JHINILATA SETHI STATE OF ODISHA VS JYOTIRMAYEE JENA	SASWAT DAS,A.G.A VS	// // 0 //
172	D-WA/37663/2026 WA/1378/2026	STATE OF ODISHA VS SASMITA SENAPATI	SASWAT DAS,A.G.A VS	// 0 //
173	D-WA/44406/2026 WA/1379/2026	STATE OF ODISHA VS ANADI CHARAN SWAIN	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
174	D-WA/37953/2026 WA/1380/2026	STATE OF ODISHA VS MANAS KUMAR GIRI	SASWAT DAS,A.G.A VS	// 0 //
175	D-WA/46294/2026 WA/1381/2026	STATE OF ODISHA VS KALI CHARAN BADATYA	SAROJ KUMAR JEE,A.G.A VS	// 0 //
176	D-WA/44675/2026 WA/1382/2026	STATE OF ODISHA VS ANANTA KUMAR PRADHAN	SASWAT DAS,A.G.A VS	// 0 //
177	D-WA/45018/2026 WA/1383/2026	STATE OF ODISHA VS SIDHANTA KUMAR MUDULI	DEBASIS TRIPATHY,A.G.A VS	// 0 //
178	D-WA/45016/2026 WA/1384/2026	STATE OF ODISHA VS CHHABI KISHORE DEHURY	BISWABARA DASH,A.S.C VS	// 0 //
179	D-WA/45464/2026 WA/1385/2026	STATE OF ODISHA VS MANORANJAN MOHARANA	PRABIR KUMAR RAY,A.G.A VS	// 0 //
180	D-WP(C)/47515/2026 WP(C)/33174/2026	INDRAJIT PANDA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
181	D-WP(C)/47183/2026 WP(C)/33237/2026	ANANTA KUMAR MAHALI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/46064/2026 WP(C)/33238/2026	MANOJ KUMAR BISOI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //
183	D-WP(C)/47189/2026 WP(C)/33239/2026	DEBIPRASAD JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
184	D-WP(C)/47194/2026 WP(C)/33240/2026	BISWAJIT SENAPATI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
185	D-WP(C)/46388/2026 WP(C)/33241/2026	BRAHMANANDA NATH SHARMA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
186	D-WP(C)/47693/2026 WP(C)/33242/2026	BISHNU PRIYA KESHARI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
187	D-WP(C)/47706/2026 WP(C)/33243/2026	BIKRAM KESHARI SAHOO VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
188	D-WP(C)/47519/2026 WP(C)/33244/2026	ASHIS KUMAR SAMAL VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
189	D-WP(C)/48150/2026 WP(C)/33245/2026	RADHASHYAM DAS VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
190	D-WP(C)/47582/2026 WP(C)/33246/2026	URMILA PAL VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
191	D-WP(C)/47323/2026 WP(C)/33247/2026	RANJAN KUMAR PATAJOSHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
192	D-WP(C)/47589/2026 WP(C)/33248/2026	AJIT KUMAR MISHRA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
193	D-WP(C)/47302/2026	MRUTUNJAYA BARIK	PRASANNA KUMAR BEHERA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/33249/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/47245/2026	KASHINATH PARIDA	SHASHANKA SHEKHAR PATRA	//
	WP(C)/33250/2026	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/47809/2026	BISWAJIT SAHOO	KANANBALA ROY CHOUDHURY	//
	WP(C)/33251/2026	VS STATE OF ODISHA	VS	0 //
196	D-WP(C)/47649/2026	PRABHAT TRIPATHY	SOUMYA MISHRA	//
	WP(C)/33252/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/47206/2026	GOURIBALA DUTTA	SHASHANKA SHEKHAR PATRA	//
	WP(C)/33253/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/47177/2026	PRAKASH CHANDRA MOHAPATRA	SIDHARTHA MISHRA	//
	WP(C)/33254/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/46749/2026	KUNA PUJARI	SAROJ KUMAR DASH	//
	WP(C)/33255/2026	VS COLLECTOR, KORAPUT	VS	0 //
200	D-WP(C)/48259/2026	BISWA SHG	SUKANTA KUMAR DALAI	//
	WP(C)/33256/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/46233/2026	BIBHUTI KUMAR SAHOO	SOUBHAGYA KUMAR RATH	//
	WP(C)/33257/2026	VS MEMBER BOARD OF REVENUE ODISHA , CUTTACK	VS	0 //
202	D-WP(C)/47547/2026	MANORANJAN MOHANTA	SHARMISTHA SAMAL	//
	WP(C)/33258/2026	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/47661/2026	AYANSH SAI MOHANTY	RAMESH KUMAR AGRAWAL	//
	WP(C)/33259/2026	VS UNION OF INDIA	VS	0 //
204	D-WP(C)/47548/2026	JAYA KRUSHNA KARJEE	SHARMISTHA SAMAL	//
	WP(C)/33260/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/47773/2026 WP(C)/33261/2026	STATE OF ODISHA M/S MAA SARALA MEDICAL STORE, SUBARNAPUR VS	SOUMYA MISHRA VS	// // 0
206	D-WP(C)/46169/2026 WP(C)/33262/2026	STATE OF ODISHA GURUPRASAD MAHAPATRA VS	SOUBHAGYA KUMAR RATH VS	// // 0
207	D-WP(C)/47581/2026 WP(C)/33263/2026	MEMBER BOARD OF REVENUE ODISHA , CUTTACK SANDHYA RANI PATRO VS	SANJIB KUMAR RATH VS	// // 0
208	D-WP(C)/47137/2026 WP(C)/33264/2026	STATE OF ODISHA SRUTI RANJAN SAHOO VS	PRAVAT KUMAR NAYAK VS	// // 0
209	D-WP(C)/48153/2026 WP(C)/33265/2026	DISTRICT MAGISTRATE CUM COLLECTOR, KATAKA SARIKA SWAIN VS	SIDHESWAR MALLIK VS	// // 0
210	D-WP(C)/47585/2026 WP(C)/33266/2026	STATE OF ODISHA BHABAGRAHI JENA VS	GOPAL KRUSHNA NANDA VS	// // 0
211	D-WP(C)/47430/2026 WP(C)/33267/2026	STATE OF ODISHA BISHNU MEHER @ BALLABHA VS	BIBHUTI BHUSAN MISHRA VS	// // 0
212	D-WP(C)/47586/2026 WP(C)/33268/2026	STATE OF ODISHA HARAPRIYA DASH VS	SANJIB KUMAR RATH VS	// // 0
213	D-WP(C)/46474/2026 WP(C)/33269/2026	STATE OF ODISHA BIREN KUMAR CHOUDHURY VS	UPASIKA SAMANTARAY VS	// // 0
214	D-WP(C)/47638/2026 WP(C)/33270/2026	LAND ACQUISITION OFFICER, GANJAM PRABIN KUMAR DASH VS	NIRMAL KISHORE RATH VS	// // 0
215	D-WP(C)/41679/2026 WP(C)/33271/2026	STATE OF ODISHA PREMALATA DEVI VS	SAIBRATA RATH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/36838/2026 WP(C)/33272/2026	MANOJ KUMAR MAHALIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
217	D-WP(C)/46397/2026 WP(C)/33273/2026	MANARANJAN MAHANTA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
218	D-WP(C)/47434/2026 WP(C)/33274/2026	M/S. CREST REALTY, BHARATI TOWER, BHUBANESWAR VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
219	D-WP(C)/36898/2026 WP(C)/33275/2026	UMAKANTA MAHALIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
220	D-WP(C)/46579/2026 WP(C)/33276/2026	PARIKHITA BISHOYI VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //
221	D-WP(C)/43862/2026 WP(C)/33277/2026	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	SURESH KUMAR SAHOO VS	// 0 //
222	D-WP(C)/47435/2026 WP(C)/33278/2026	BABA MANI SHG NUAGAON, BAYANGADIHI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
223	D-WP(C)/46594/2026 WP(C)/33279/2026	PIYUSH RANJAN PANDA VS THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES,NEW DELHI	JAGAMOHAN PATTANAIK VS	// 0 //
224	D-WP(C)/47877/2026 WP(C)/33280/2026	NILAKANTHA BALIARSINGH VS FINANCE	SHASHIBHUSAN BISWAL VS	// 0 //
225	D-WP(C)/47742/2026 WP(C)/33281/2026	ABHAYA KUMAR ROUT VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
226	D-WP(C)/46685/2026 WP(C)/33282/2026	KARPURA HANTAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
227	D-WP(C)/47264/2026	ROHIT KUMAR PARIDA	SUBHASREE MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/33283/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/47449/2026	BHASKAR HARI TRIPATHY	RABI NARAYAN MISHRA	//
	WP(C)/33284/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/44275/2026	PADMALOCHAN PADHI	DHULESWAR CHOUDHURY	//
	WP(C)/33285/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/47214/2026	SANJURANI GIRI	BHABANI PRASAD MOHANTY	//
	WP(C)/33286/2026	VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	VS	0 //
231	D-WP(C)/48085/2026	MAMIRANI ROUT	SANGRAM JENA	//
	WP(C)/33287/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/47874/2026	KRUPASINDHU MISHRA	SHASHIBHUSAN BISWAL	//
	WP(C)/33288/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/48090/2026	ANNAPURNA MISHRA	SANGRAM JENA	//
	WP(C)/33289/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/47376/2026	SULOCHANA@DAMEN MAJHI@DAMEN KANDHA	MANOJ KUMAR PANDA	//
	WP(C)/33290/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/47998/2026	PANDAVA PRADHAN	SANGRAM JENA	//
	WP(C)/33291/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/48011/2026	BISWANATH BARIK	SANGRAM JENA	//
	WP(C)/33292/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/44471/2026	PRAFULLA JENA	RAJ KISHORE SWAIN	//
	WP(C)/33293/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/47811/2026	AJIT KUMAR MOHANTY	KANANBALA ROY CHOUDHURY	//
	WP(C)/33294/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/47453/2026 WP(C)/33295/2026	STATE OF ODISHA GANGADHAR DASH VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
240	D-WP(C)/47844/2026 WP(C)/33296/2026	STATE OF ODISHA PITABASA SAHOO VS	BIDYADHAR MANSING VS	// // 0
241	D-WP(C)/48013/2026 WP(C)/33297/2026	STATE OF ODISHA MADHUSMITA SAHOO VS	TANMAY MISHRA VS	// // 0
242	D-WP(C)/48115/2026 WP(C)/33298/2026	STATE OF ODISHA KAILASH CHANDRA BISWAL VS	SUKANTA KUMAR DALAI VS	// // 0
243	D-WP(C)/48017/2026 WP(C)/33299/2026	STATE OF ODISHA SANTOSH BHALOTIA VS	TANMAY MISHRA VS	// // 0
244	D-WP(C)/47463/2026 WP(C)/33300/2026	UNION OF INDIA ARUN KUMAR PATRO VS	ADYASIDHI MISHRA VS	// // 0
245	D-WP(C)/47524/2026 WP(C)/33301/2026	STATE OF ODISHA M/S KHAGESWAR SETHY, KENDUJHAR VS	SACHITRA KUMAR DAS VS	// // 0
246	D-WP(C)/45668/2026 WP(C)/33302/2026	COMMISSIONER OF CT AND GST, CUTTACK, ODISHA RAZIA SULTANA VS	SHAIK ABDUL NAYEEM VS	// // 0
247	D-WP(C)/48117/2026 WP(C)/33303/2026	COMMISSIONER-CUM-SECRETARY,BHUBANESWAR PULAK MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
248	D-WP(C)/45430/2026 WP(C)/33304/2026	STATE OF ODISHA PRAVEEN AGRAWAL VS	PRABODHA CHANDRA NAYAK VS	// // 0
249	D-WP(C)/47551/2026 WP(C)/33305/2026	STATE OF ODISHA DEVASMITA DAS VS	SHARMISTHA SAMAL VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/48120/2026 WP(C)/33306/2026	SANI SA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
251	D-WP(C)/47263/2026 WP(C)/33307/2026	DHARMESWAR GURU VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
252	D-WP(C)/48122/2026 WP(C)/33308/2026	ROKKAM VENKATA PRASAD VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
253	D-WP(C)/47965/2026 WP(C)/33309/2026	NTPC LTD., NEW DELHI VS ODISHA HUMAN RIGHTS COMMISSION, KHORDHA	TANMAY MISHRA VS	// 0 //
254	D-WP(C)/47598/2026 WP(C)/33310/2026	GIRISH CHANDRA BISWAL VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
255	D-WP(C)/47994/2026 WP(C)/33311/2026	APUDU PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
256	D-WP(C)/47879/2026 WP(C)/33312/2026	BASUDEV PRADHAN VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
257	D-WP(C)/48294/2026 WP(C)/33313/2026	PRATYUSH KUMAR DANTA VS TAHASILDAR, SONAPUR	SOURAV DAS VS	// 0 //
258	D-WP(C)/47895/2026 WP(C)/33314/2026	CHAKRADHAR NAYAK VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
259	D-WP(C)/47664/2026 WP(C)/33315/2026	PABAN KUMAR RAY VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
260	D-WP(C)/48110/2026 WP(C)/33316/2026	RENUBALA MAHAPATRA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
261	D-WP(C)/47818/2026	CHITTARANJAN ROUT	DR. BINODA KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/33317/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/42266/2026 WP(C)/33318/2026	PRIYANKA SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
263	D-WP(C)/47665/2026 WP(C)/33319/2026	RANJAN SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
264	D-WP(C)/48107/2026 WP(C)/33320/2026	JAYANTI KUMARI PATTNAIK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
265	D-WP(C)/47819/2026 WP(C)/33321/2026	JITENDRA KUMAR MOHANTY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
266	D-WP(C)/47673/2026 WP(C)/33322/2026	M/S MAA SUNADEI INDANE GRAMIN VITRAK, NAYAGARH VS COMMISSIONER OF CT AND GST, CUTTACK, ODISHA	SABYASACHI PANDA VS	// 0 //
267	D-WP(C)/47959/2026 WP(C)/33323/2026	M/S. ASOCHEM LTD., KOLKATA VS THE RECOVERY OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK	TUNA SAHU VS	// 0 //
268	D-WP(C)/43256/2026 WP(C)/33324/2026	PRATIMANATHA MAHANTA VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
269	D-WP(C)/47359/2026 WP(C)/33325/2026	LILABATI PATRI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
270	D-WP(C)/43660/2026 WP(C)/33326/2026	ZAIDALLI KHAN VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
271	D-WP(C)/47849/2026 WP(C)/33327/2026	KAJALBALA MAHANA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
272	D-WP(C)/47785/2026 WP(C)/33328/2026	RICHPAL MEHER VS	SUBHADUTTA ROUTRAY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/48135/2026 WP(C)/33329/2026	STATE OF ODISHA RAJU PRASAD SAHOO VS	SAIBRATA RATH VS	// // 0
274	D-WP(C)/47837/2026 WP(C)/33330/2026	STATE OF ODISHA MUKESH KUMAR VS	SOUMYA RANJAN MOHANTY VS	// // 0
275	D-WP(C)/47478/2026 WP(C)/33331/2026	STATE OF ODISHA NAROTTAM BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
276	D-WP(C)/46365/2026 WP(C)/33332/2026	STATE OF ODISHA PRANGYA PARAMITA PRADHAN VS	PRONOY MOHANTY VS	// // 0
277	D-WP(C)/47838/2026 WP(C)/33333/2026	STATE OF ODISHA RINKU MAITY VS	SOUMYA RANJAN MOHANTY VS	// // 0
278	D-WP(C)/48042/2026 WP(C)/33334/2026	TAHSILDAR, BAHALDA TAHSIL SUJIT NAYAK VS	BEDA PRAKASH PANDA VS	// // 0
279	D-WP(C)/47790/2026 WP(C)/33335/2026	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	SHAKTI SEKHAR VS	// // 0
280	D-WP(C)/48298/2026 WP(C)/33336/2026	STATE OF ODISHA BABITA SUNA VS	MANOJA KUMAR KHUNTIA VS	// // 0
281	D-WP(C)/47915/2026 WP(C)/33337/2026	STATE OF ODISHA LENIN KUMAR SAHU VS	JAGAMOHAN PATTANAİK VS	// // 0
282	D-WP(C)/44118/2026 WP(C)/33338/2026	STATE OF ODISHA DHOBA NAYAK VS	LAMBODAR ACHARI VS	// // 0
283	D-WP(C)/42774/2026 WP(C)/33339/2026	STATE OF ODISHA RENUKA PATEL VS	SURYAKANTA DWIBEDI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/44469/2026 WP(C)/33340/2026	JAGABANDHU SETHI VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //
285	D-WP(C)/44676/2026 WP(C)/33341/2026	KAILASH MANGARAJ VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
286	D-WP(C)/44262/2026 WP(C)/33342/2026	KABIRAJ MOHANTY VS UNION OF INDIA	SUSHANT KUMAR PRADHAN (3) VS	// 0 //
287	D-WP(C)/47529/2026 WP(C)/33343/2026	KEDARNATH CHHUALSINGH VS THE COMMISSIONER OF ENDOWMENT ODISHA,ODISHA	SRINIVAS MOHANTY VS	// 0 //
288	D-WP(C)/47812/2026 WP(C)/33344/2026	RAGHUNATH ROUT VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
289	D-WP(C)/44680/2026 WP(C)/33345/2026	SUMATI MAHURI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
290	D-WP(C)/46485/2026 WP(C)/33346/2026	NILAKANTHA MANSINGH VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
291	D-WP(C)/46434/2026 WP(C)/33347/2026	JAGABANDHU NAIK VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
292	D-WP(C)/47813/2026 WP(C)/33348/2026	JUGAL KISHOR ROUT VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
293	D-WP(C)/45066/2026 WP(C)/33349/2026	ANJAN BAG VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
294	D-WP(C)/45006/2026 WP(C)/33350/2026	KAMLESH SAMADDAR VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
295	D-WP(C)/47606/2026	MAMIK MICHAEL MINZ, SARAPANCH OF NUAGAON GRAMAPANEHAYAT	SAIBRATA RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/33351/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/47917/2026	M/S NARAYAN SARKAR, MALKANGIRI	KSHIROD KUMAR SAHOO	//
	WP(C)/33352/2026	VS PR. COMMISSIONER CGST AND CENTRAL EXCISE COMMISSIONERATE, BHUBANESWAR	VS	0 //
297	D-WP(C)/47831/2026	SARAT KUMAR PANDA	SAROJ KUMAR PADHY	//
	WP(C)/33353/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/47808/2026	MAHENDRA MOHANTY	AKSHAYA KUMAR JENA	//
	WP(C)/33354/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/48316/2026	SAGAR BHOI	SWAPNIL ROY	//
	WP(C)/33355/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/47609/2026	NAYANABALA MALLICK	SIDHESWAR MALLIK	//
	WP(C)/33356/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/47922/2026	ANJALI SWAIN	AMARJIT KESHARI DAS	//
	WP(C)/33357/2026	VS AUTHORIZED OFFICER, BANK OF MAHARASHTRA,ZONAL OFFICE, BHUBANESWAR	VS	0 //
302	D-WP(C)/47590/2026	RESHMA RANI DEHURY	ARUNA NAYAK	//
	WP(C)/33358/2026	VS CANARA BANK,CIRCLE OFFICE, BHUBANESWAR	VS	0 //
303	D-WP(C)/47031/2026	SURESH CHANDRA SAHU	ABHIRAM SWAIN	//
	WP(C)/33359/2026	VS UNION OF INDIA	VS	0 //
304	D-WP(C)/47983/2026	DILLIP PATEL	KUNAL KUMAR SWAIN	//
	WP(C)/33360/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/48303/2026	AJAY BEHERA	KUNAL KUMAR SWAIN	//
	WP(C)/33361/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/48328/2026	ASHA KUMARI SAHU @ SAHOO	SAIBRATA RATH	//
	WP(C)/33362/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/48128/2026 WP(C)/33363/2026	STATE OF ODISHA AMAN KUMAR TANDI @ MANABODH TANDI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
308	D-WP(C)/48154/2026 WP(C)/33364/2026	STATE OF ODISHA GOBINDPUR PACS LTD., KENDRAPADA VS	SAIBRATA RATH VS	// // 0
309	D-WP(C)/48129/2026 WP(C)/33365/2026	STATE OF ODISHA BHUPAT DEWANGAN VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
310	D-WP(C)/47274/2026 WP(C)/33366/2026	STATE OF ODISHA SAROJ KUMAR SAMANTA VS	PARTHA SARATHI NAYAK VS	// // 0
311	D-WP(C)/47250/2026 WP(C)/33367/2026	STATE BANK OF INDIA MANORAMA DANDIA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
312	D-WP(C)/47996/2026 WP(C)/33368/2026	STATE OF ODISHA BISWARANJAN MOHANTY VS	SAIBRATA RATH VS	// // 0
313	D-WP(C)/47962/2026 WP(C)/33369/2026	STATE OF ODISHA DAMBARUDHAR NIAL VS	MANOJ KUMAR MOHANTY VS	// // 0
314	D-WP(C)/45617/2026 WP(C)/33370/2026	STATE OF ODISHA ARUN SETH VS	SUJIT KUMAR SAHU VS	// // 0
315	D-WP(C)/47065/2026 WP(C)/33371/2026	STATE OF ODISHA GOURI RANBIDA VS	SARAT CHANDRA MEKAP VS	// // 0
316	D-WP(C)/48299/2026 WP(C)/33372/2026	COLLECTOR, BARAGARH MOTILAL MOHANTA VS	SUSHANTA KUMAR MISHRA VS	// // 0
317	D-WP(C)/47956/2026 WP(C)/33373/2026	STATE OF ODISHA SABITA RANI MISTRY VS	MANOJ KUMAR MOHANTY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/48425/2026 WP(C)/33374/2026	M/S.SUVARAMBH, KHURDA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
319	D-WP(C)/46168/2026 WP(C)/33375/2026	ROJALI MAHANKUDA VS STATE OF ODISHA	SUBHASMITA PATTANAİK VS	// 0 //
320	D-WP(C)/47362/2026 WP(C)/33376/2026	BISWANATH GIRI VS NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI	DURGA PRASAD JENA VS	// 0 //
321	D-WP(C)/48147/2026 WP(C)/33377/2026	DR.DURGA SHANKAR DASH VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
322	D-WP(C)/46179/2026 WP(C)/33378/2026	BINAYA KUMAR SAHOO VS MEMBER BOARD OF REVENUE, ODISHA, CUTTACK	SOUBHAGYA KUMAR RATH VS	// 0 //
323	D-WP(C)/46126/2026 WP(C)/33379/2026	SMRUTI RANJAN BEHERA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
324	D-WP(C)/48281/2026 WP(C)/33380/2026	PJ MINERALS INTERNATIONAL PVT.LTD., BHUBANESWAR VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
325	D-WP(C)/47858/2026 WP(C)/33381/2026	M/S.RINA BEHERA, BHUBANESWAR VS THE ASST.COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR-II,BHUBANESWAR	BHABANI PRASAD MOHANTY VS	// 0 //
326	D-WP(C)/46375/2026 WP(C)/33382/2026	MINATI SAHOO VS AXIS BANK LTD., AHMADABAD	NITYANANDA BEHURIA VS	// 0 //
327	D-WP(C)/48282/2026 WP(C)/33383/2026	PRASANTA KUMAR JENA VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
328	D-WP(C)/46141/2026 WP(C)/33384/2026	DIBYA LOCHAN BADHAI VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
329	D-WPCRL/31046/2026	SANJULATA PADHI	ACHYUTANANDA PATTANAİK	BHADRAK RURAL /443 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WPCRL/132/2026	VS STATE OF ODISHA	VS	() //
330	D-WPCRL/31114/2026 WPCRL/133/2026	S.K. ALLIZAN @ BABU MIAN VS STATE OF ODISHA	RAJIB BIHARI MISHRA VS	/ /0 () //
331	D-ABLAPL/28218/2026 ABLAPL/11690/2026	RAJANI KANT SUKLA @ RAJANI KANTA SUKLA VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	NIKIRAI /222 /2026 () //
332	D-ABLAPL/31018/2026 ABLAPL/11691/2026	RAJESH PUNJI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	KHARIAR /401 /2024 () //
333	D-ABLAPL/29396/2026 ABLAPL/11692/2026	RUPINDER SINGH @ CHINI SINGH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CANTONMENT ROAD /330 /2026 () //
334	D-ABLAPL/28476/2026 ABLAPL/11693/2026	SURENDRA PRADHAN VS STATE OF ODISHA	RABINDRA NATH PANDA VS	JANKIA P.S. /553 /2026 () //
335	D-ABLAPL/29397/2026 ABLAPL/11694/2026	GURKANWAL SINGH DHUNNA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CANTONMENT ROAD /330 /2026 () //
336	D-ABLAPL/28566/2026 ABLAPL/11695/2026	JANMANJAYA GANTAYAT VS STATE OF ODISHA	CHAKRADHAR SINGH VS	KAPTIPADA /235 /2026 () //
337	D-ABLAPL/28766/2026 ABLAPL/11696/2026	BIKASH @ BIKASH CHANDRA BARIK @ LIPU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	TANGI (KHURDA) /150 /2026 () //
338	D-ABLAPL/31022/2026 ABLAPL/11697/2026	SURAI MAJHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	TIRING /31 /2026 () //
339	D-ABLAPL/31024/2026 ABLAPL/11698/2026	PRASANTA KUMAR SWAIN@MALA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /454 /2026 () //
340	D-ABLAPL/29400/2026 ABLAPL/11699/2026	GURMEET SINGH BABBAR VS	ALOK KUMAR MOHAPATRA VS	CANTONMENT ROAD /330 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/31027/2026 ABLAPL/11700/2026	STATE OF ODISHA LALITA MOHANTY VS	DINESH KUMAR MOHANTY VS	// KAKATAPUR /318 /2026 ()
342	D-ABLAPL/28770/2026 ABLAPL/11701/2026	STATE OF ODISHA AKASH BARIK @ BABU VS	JITENDRA SAMANTARAY VS	// TANGI (KHURDA) /150 /2026 ()
343	D-ABLAPL/31028/2026 ABLAPL/11702/2026	STATE OF ODISHA LAXMI SAHOO VS	PRAMOD RANJAN BEHERA VS	// BALIAPANDA /62 /2023 ()
344	D-ABLAPL/29401/2026 ABLAPL/11703/2026	STATE OF ODISHA JOBAN SINGH VS	ALOK KUMAR MOHAPATRA VS	// CANTONMENT ROAD /330 /2026 ()
345	D-ABLAPL/30232/2026 ABLAPL/11704/2026	STATE OF ODISHA SAHEB PARIDA @ SAHIB PARIDA VS	LAXMIDHAR MAHAPATRA VS	// CHANDAKA P.S. /242 /2024 ()
346	D-ABLAPL/29125/2026 ABLAPL/11705/2026	STATE OF ODISHA BIJAYA KHILLA @ KHILLO VS	DIPTI RANJAN BHOKTA VS	// PADWA /44 /2025 ()
347	D-ABLAPL/30368/2026 ABLAPL/11706/2026	STATE OF ODISHA LAXMIDHAR @ LAXMIDHARA PRADHAN VS	KHAGESWAR BEHERA VS	// / /0 J.M.F.C,PARJANG(Dhenkanal) 2(A)CC/0000152/2026
348	D-ABLAPL/29191/2026 ABLAPL/11707/2026	STATE OF ODISHA SURYAKANTA BEHERA VS	KHUSBU PANIGRAHI VS	EOW,BHUBANESWAR /13 /2026 ()
349	D-ABLAPL/30943/2026 ABLAPL/11708/2026	STATE OF ODISHA RATIKANTA ROUT VS	RANJIT MOHANTY VS	// RAJKANIKI /643 /2026 ()
350	D-ABLAPL/30396/2026 ABLAPL/11709/2026	STATE OF ODISHA SONALI SUBHADARSHINEE VS	AJAYA NAYAK VS	// / /0 ()
351	D-ABLAPL/29319/2026 ABLAPL/11710/2026	STATE OF ODISHA SANJIB PAIKA@SANJI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000035/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/30624/2026 ABLAPL/11711/2026	BIJAYA KUMAR MUDULI @ HAPPY MUDULI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	SAHID NAGAR P.S. /492 /2026 () //
353	D-ABLAPL/30628/2026 ABLAPL/11712/2026	SUMITAV CHANDAN DAS VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	DHAULI PS /246 /2026 () //
354	D-ABLAPL/30638/2026 ABLAPL/11713/2026	DAINA KUMAR SAHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //
355	D-ABLAPL/30279/2026 ABLAPL/11714/2026	SADANANDA SETHI VS STATE OF ODISHA	SATYABRATA DASH VS	PATTAMUNDAI MODEL /363 /2026 () //
356	D-ABLAPL/30795/2026 ABLAPL/11715/2026	SIBA BEHERA @ SIBA PRASAD BEHERA VS STATE OF ODISHA	PITAMBAR JENA VS	/ /0 J.M.F.C.,NARASINGHPUR(Cuttack) 2(A)CC/0000130/2023
357	D-ABLAPL/30800/2026 ABLAPL/11716/2026	SIBA BEHERA @ SIBA PRASAD BEHERA VS STATE OF ODISHA	PITAMBAR JENA VS	/ /0 J.M.F.C.,NARASINGHPUR(Cuttack) 2(A)CC/0000020/2024
358	D-ABLAPL/31049/2026 ABLAPL/11717/2026	DIGAMBAR BEHURIA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	CUTTACK SADAR /703 /2024 () //
359	D-ABLAPL/31067/2026 ABLAPL/11718/2026	BINAYA DHAL @ BIJAYA DHAL VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	DASPALLA /263 /2026 () //
360	D-ABLAPL/31113/2026 ABLAPL/11719/2026	LITU @ ASHUTOSH MALIK @ ASHUTOSH MALLICK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PATTAMUNDAI MODEL /416 /2026 () //
361	D-ABLAPL/30804/2026 ABLAPL/11720/2026	KITU @ KAMBHU PRASAD PODHA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PUINTALA /221 /2026 () //
362	D-ABLAPL/30818/2026 ABLAPL/11721/2026	MUKESH SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /81 /2026 () //
363	D-ABLAPL/29395/2026	YUVRAJ RUDHAR PRATAP SINGH @ JUBRAJ SINGH @ YUVRAJ SINGH	ALOK KUMAR MOHAPATRA	CANTONMENT ROAD /330 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11722/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/31339/2026 ABLAPL/11723/2026	JITU BHAINA @ BHOINA VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	MANAMUNDA /165 /2026 () //
365	D-ABLAPL/30671/2026 ABLAPL/11724/2026	PINKI AGARWAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 () //
366	D-ABLAPL/30822/2026 ABLAPL/11725/2026	MANAS BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /346 /2026 () //
367	D-ABLAPL/30655/2026 ABLAPL/11726/2026	PARMANAND AGARWAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 () //
368	D-ABLAPL/30913/2026 ABLAPL/11727/2026	RAJESH KUMAR MALLICK @ MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /504 /2026 () //
369	D-ABLAPL/29520/2026 ABLAPL/11728/2026	LIPU @ GANESWAR BEHERA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KHARABEL NAGAR P.S. /580 /2026 () //
370	D-ABLAPL/30840/2026 ABLAPL/11729/2026	BISHNUPRIYA BISHOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	AIRPORT /432 /2026 () //
371	D-ABLAPL/30857/2026 ABLAPL/11730/2026	LAXMIDHAR BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BURLA /381 /2026 () //
372	D-ABLAPL/30637/2026 ABLAPL/11731/2026	SUMANTA SAHU VS STATE OF ODISHA	RAKESH BEHERA VS	KUNDHEIGOLA /317 /2026 () //
373	D-ABLAPL/30906/2026 ABLAPL/11732/2026	IJHAR ALLI SAHA VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHURDA SADAR /468 /2026 () //
374	D-ABLAPL/30912/2026 ABLAPL/11733/2026	JITENDRA PARIDA@JITU PARIDA VS	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /323 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/30238/2026 ABLAPL/11734/2026	STATE OF ODISHA BASANTA KUMAR PARIJA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
376	D-ABLAPL/30240/2026 ABLAPL/11735/2026	STATE OF ODISHA PRABHUDUTTA SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()
377	D-ABLAPL/30280/2026 ABLAPL/11736/2026	STATE OF ODISHA DIPAK SETHI @ DIPAK SETHY VS	SIDHANT MOHAN PATTNAIK VS	// PATTAMUNDAI MODEL /362 /2026 ()
378	D-ABLAPL/30908/2026 ABLAPL/11737/2026	STATE OF ODISHA IJHAR ALLI SAHA VS	JAYADEBA BEHERA VS	// KHURDA MODEL /588 /2026 ()
379	D-ABLAPL/30973/2026 ABLAPL/11738/2026	STATE OF ODISHA ISHRAT NESAR KHAN VS	PRATIK DASH VS	// PURUNABAZAR /255 /2026 ()
380	D-ABLAPL/30879/2026 ABLAPL/11739/2026	STATE OF ODISHA MAMATA MOHANTY @ SASMITA MOHANTY VS	BISWAJIT NAYAK VS	// BHADRAK RURAL /699 /2026 ()
381	D-ABLAPL/31007/2026 ABLAPL/11740/2026	STATE OF ODISHA DHANANJAY MOHANTY VS	BHABANI SHANKAR DASPARIDA VS	// Bamapada (Industrial Area) /315 /2026 ()
382	D-ABLAPL/31065/2026 ABLAPL/11741/2026	STATE OF ODISHA MADHUSMITA DAS VS	ANUP NARAYAN BRAHMACHARI VS	// MANGALA BAG /351 /2026 ()
383	D-ABLAPL/31076/2026 ABLAPL/11742/2026	STATE OF ODISHA SATYAJIT SAHOO VS	DEBASIS BISWAL VS	// CHOUDWAR /595 /2026 ()
384	D-ABLAPL/30382/2026 ABLAPL/11743/2026	STATE OF ODISHA SUBHASIS NAYAK VS	SIMRAN MAITY VS	// BADAMBADI /300 /2026 ()
385	D-ABLAPL/30433/2026 ABLAPL/11744/2026	STATE OF ODISHA SIDHANTA KUMAR PANDA VS	LOKESH GOURAV MOHARANA VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/30518/2026 ABLAPL/11745/2026	ANIL BALIARSINGH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MANCHESWAR P.S. /739 /2026 () //
387	D-ABLAPL/31079/2026 ABLAPL/11746/2026	RAJU DEEP VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	RAGHUNATHPALI /533 /2026 () //
388	D-ABLAPL/31080/2026 ABLAPL/11747/2026	SANTOSH YADAV VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	RAGHUNATHPALI /533 /2026 () //
389	D-ABLAPL/28893/2026 ABLAPL/11748/2026	NISHANT CHOUDHURY VS STATE OF ORISSA	SANJIT MISHRA VS	/ /0 () //
390	D-ABLAPL/31120/2026 ABLAPL/11749/2026	ARABINDA PANDA VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	TITILAGARH /250 /2025 () //
391	D-ABLAPL/31023/2026 ABLAPL/11750/2026	PRIYA NAG@PRIYABRATA NAG VS STATE OF ODISHA	JAGABANDHU SAHU VS	PUINTALA /256 /2026 () //
392	D-ABLAPL/30718/2026 ABLAPL/11751/2026	RASMIKANTA DAS @ BABUL SETHY VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /404 /2026 () //
393	D-ABLAPL/30779/2026 ABLAPL/11752/2026	ANITA PATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	LINGARAJ P.S. /274 /2026 () //
394	D-ABLAPL/31125/2026 ABLAPL/11753/2026	RAHUL SETHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /962 /2026 () //
395	D-ABLAPL/30558/2026 ABLAPL/11754/2026	NIRANJAN MALLICK VS STATE OF ODISHA	SISIR KUMAR NAYAK VS	MANCHESWAR P.S. /619 /2026 () //
396	D-ABLAPL/31153/2026 ABLAPL/11755/2026	RAHUL SAHOO@BULU SAHOO@BULI VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PURIGHAT /282 /2026 () //